

ANNEXURE-8  
M/S SHRI DIYA PROJECTS PVT. LTD. (IN LIQUIDATION)  
List of Operational Creditors (Other than Workmen & Employees & Government Dues) as on 04.09.2024  
(As per Regulation 20 of the Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

S.No.	Name of Creditor	Claim Filed				Claim Admitted				Voting in CoC (%)	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Principal Amountt (Rs)	Interest Amountt (Rs.)	Penalty (Rs.)	Total claim filed (Rs)	Principal (verified)	Interest Amt (Rs)	Penalty (Rs.)	Total Amount admitted						
1	Prince System Private Limited ( Mr. Amit Gupta- Managing Director)	297,322.00	461,993.00	-	759,315.00	-	-	-	-	N/A	NIL	NIL	759,315.00	NIL	Due to time barred
	<b>Total</b>	<b>297,322.00</b>	<b>461,993.00</b>	<b>-</b>	<b>759,315.00</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>						

Note:-  
1 Since no fresh claim was received during Liquidation Period.Hence, claims received during CIRP period are considered.